

Implementation of JSY

*34. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Janani Suraksha Yojana (JSY) is being implemented in the country including the North Eastern States (NES);

(b) if so, the details thereof including cash assistance for eligible beneficiaries in rural and urban areas; and

(c) the details of the fund allocated and the number of beneficiaries who availed the Scheme during the last three years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN):

(a) JSY is being implemented in the entire country including the North Eastern States (NES).

(b) The details of the scheme are:

1. The main objectives of Janani Suraksha Yojana (JSY) are to reduce maternal and neo-natal mortality by promoting institutional delivery for making available medical care during pregnancy, delivery and post delivery period. The JSY scheme is not merely for distributing cash benefit, but for providing quality maternity services to the pregnant women too.
2. The scheme is under implementation in all States and Union Territories (UTs). States with lower levels of institutional delivery rates and other related Health indicators have been classified as Low Performing States (LPS). These are - Uttar Pradesh, Uttarakhand, Bihar, Jharkhand, Madhya Pradesh, Chhattisgarh, Assam, Rajasthan, Odisha, and Jammu and Kashmir. Remaining States have been named High Performing States (HPS).
3. In LPS, JSY incentives are for all pregnant women delivering in Government health centres, while in HPS, all BPL/Scheduled Caste/Scheduled Tribe (SC/ST) women delivering in a Government health centres, are provided JSY incentive. In both LPS & HPS, all BPL/SC/ST women are entitled for delivery in accredited private institutions.
4. The cash entitlement for mothers in different categories of areas is as follows:

Category	Rural Area (₹)	Urban area (₹)
10 Low performing States (LPS)	1400	1000
High Performing States (HPS)	700	600

5. In LPS and HPS, BPL pregnant women preferring to deliver at home are entitled to cash assistance of ₹ 500/- per delivery.
6. ASHAs get ₹ 600 each in LPS and HPS Rural areas and ₹ 400 in urban areas as an incentive.
7. JSY has made tremendous impact in last one decade and increased institutional delivery from merely 38.7% in 2005-06 to 78.9% (NFHS-4) in 2015-16. This increase in institutional delivery has translated into reduction of Maternal Mortality Rate (MMR) from 254 per 1,00,000 live births in 2004-06 to 130 maternal deaths per 1,00,000 live births during 2014-16.

Similarly, there is reduction in Infant Mortality Rate (IMR) of India from 58 per 1000 live births in 2005 to 33 per 1000 live births in 2017.

(c) The details of the funds allocated/released during the last 3 years, State/UT-wise are given in Statement-I (*See* below). The details of number beneficiaries under JSY during last 3 years, State/UT-wise are given in Statement-II.

Statement-I

State-wise JSY Approvals (₹ in Lakhs)

Sl. No.	State	2016-17	2017-18	2018-19 (Provisional)
		SPIP Approvals	SPIP Approvals	SPIP Approvals
1	2	3	4	5

(A) High Focus States

1.	Bihar	34339.71	34414.71	34318.71
2.	Chhattisgarh	6914.00	7026.00	6941.43
3.	Himachal Pradesh	266.49	264.70	264.70
4.	Jammu and Kashmir	2431.52	3235.89	3236.18
5.	Jharkhand	7143.20	7682.70	8750.00

1	2	3	4	5
6.	Madhya Pradesh	19240.00	20202.00	21450.25
7.	Odisha	9546.32	9297.84	8821.85
8.	Rajasthan	20358.96	20771.63	19777.50
9.	Uttar Pradesh	51128.79	52919.66	52618.35
10.	Uttarakhand	1741.45	1680.07	1784.36
(B) NE States				
11.	Arunachal Pradesh	202.28	225.08	259.65
12.	Assam	7156.48	7119.44	7068.95
13.	Manipur	234.26	234.26	160.50
14.	Meghalaya	462.11	425.25	479.89
15.	Mizoram	128.93	255.84	211.88
16.	Nagaland	182.36	174.72	166.11
17.	Sikkim	31.54	31.54	36.11
18.	Tripura	318.90	318.90	364.60
(C) Non-High Focus States				
19.	Andhra Pradesh	2765.55	2765.55	2765.55
20.	Goa	12.30	9.60	7.90
21.	Gujarat	2823.37	3380.53	3346.93
22.	Haryana	546.55	554.73	417.36
23.	Karnataka	7881.02	5026.69	2981.22
24.	Kerala	1499.38	1538.95	1485.91
25.	Maharashtra	5087.17	5335.21	5091.61
26.	Punjab	1081.74	1100.02	1067.52
27.	Tamil Nadu	4133.57	3294.48	3144.49
28.	Telangana	2133.45	2118.45	1120.00
29.	West Bengal	5640.00	7758.61	9236.50

1	2	3	4	5
(D) Small States/UTs				
30.	Andaman and Nicobar Islands	7.23	7.23	5.15
31.	Chandigarh	9.51	10.77	6.42
32.	Dadra and Nagar Haveli	52.74	47.55	29.25
33.	Daman and Diu	3.05	2.57	2.87
34.	Delhi	161.00	161.00	157.50
35.	Lakshadweep	12.13	12.13	11.73
36.	Puducherry	27.42	31.49	33.88
GRAND TOTAL		195704.48	199435.80	197622.81

Note:

(1) SPIP stands for State Programme Implementation Plan.

(2) The above figures are as per FMR submitted by the States/UTs.

Statement

The State-wise and year-wise details of beneficiaries under Janani Suraksha Yojana (JSY)

				(₹ in lakhs)
Sl. No.	States/UTs	2016-17	2017-18	2018-19 (Provisional)
1	2	3	4	5
(A) Low Performing States				
1.	Assam	434005	314541	322351
2.	Bihar	1424363	1396203	1392290
3.	Chhattisgarh	324593	346003	334120
4.	Jharkhand	300314	422677	421794
5.	Jammu and Kashmir	123181	123518	136364
6.	Madhya Pradesh	1031824	1043310	992039
7.	Odisha	449699	486081	475867
8.	Rajasthan	1067378	1020259	1031468

1	2	3	4	5
9.	Uttar Pradesh	2482562	3119591	2069740
10.	Uttarakhand	91970	79893	79543
(B) High Performing States (Big States)				
11.	Andhra Pradesh	295957	272432	272912
12.	Goa	724	516	495
13.	Gujarat	229896	227613	239562
14.	Haryana	35089	32477	31409
15.	Himachal Pradesh	17017	15130	14435
16.	Karnataka	396708	282087	325197
17.	Kerala	117326	107154	108019
18.	Maharashtra	281027	312445	303518
19.	Punjab	76922	91574	70716
20.	Tamil Nadu	413747	384852	419734
21.	Telangana	170730	203207	260405
22.	West Bengal	578256	619981	631140
(C) High Performing States (UTs)				
23.	Andaman and Nicobar Islands	350	351	251
24.	Chandigarh	987	877	610
25.	Dadra and Nagar Haveli	1703	1206	1715
26.	Daman and Diu	58	75	91
27.	Delhi	13938	12409	10596
28.	Lakshadweep	496	783	982
29.	Puducherry	4242	3137	2874
(D) High Performing States (NE)				
30.	Arunachal Pradesh	13363	15003	13706
31.	Manipur	16921	11383	14303
32.	Meghalaya	24185	19106	19515

1	2	3	4	5
33.	Mizoram	16430	13471	12781
34.	Nagaland	14157	14489	12139
35.	Sikkim	2425	1601	2435
36.	Tripura	7004	26113	15741
GRAND TOTAL		10459547	11021548	10040857

Development of tourism in Andhra Pradesh

*35. SHRI G. VENKATESH: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that Government is contemplating development of tourism in the State of Andhra Pradesh, if so, the details thereof;

(b) the places identified for this purpose;

(c) whether any proposals have been received from the State Government to this effect, if so, the details thereof; and

(d) whether these tourism projects are being taken up solely by the Central Government or on cost sharing basis and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHLAD SINGH PATEL): (a) to (d) Ministry of Tourism, under the schemes viz., Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) and "Integrated Development of Theme Based Tourist Circuit in the Country, Swadesh Darshan (SD)" provides Central Financial Assistance for infrastructure development and beautification of tourist spots on receipt of suitable DPRs submitted by State Governments/Union Territories, subject to availability of funds, liquidation of pending utilisation certificate against the fund released earlier and adherence to the relevant scheme guidelines. These schemes are funded solely by the Central Government without any cost share from the State Government. Based on the project proposals received from Andhra Pradesh, Ministry of Tourism has sanctioned the following projects:

- (i) "Development of Amaravati Town, Guntur District as a Tourist Destination" approved under PRASHAD Scheme in 2015-16 at the cost of ₹28.36 crore. The amount ₹22.69 crore has been released so far.